GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3624

TO BE ANSWERED ON THE 8TH AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)

MONTHLY CRIME REVIEW MEETING

3624. SHRI ASHWINI KUMAR CHOUBEY: SHRI GAJENDRA SINGH SHEKHAWAT: SHRI ANOOP MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether is it true that Home Secretary, Government of India vide his letter DO No. 17011/45/2014- IS- VI (Pt.V) dated 05 May 2014 had suggested to the DGPs of all States that Violation of COTPA (Cigarette and Other Tobacco Products Act) should be incorporated as one of the agenda items Monthly Crime review meeting district in the at level and information/reports from State level/district level has to be submitted to Ministry of Home Affairs and Ministry of Health & Family Welfare thrice a year for monitoring at national level;

(b) if so, the details of the States where it has already been implemented along with details of the States which have not implemented the same and the reasons therefor; and

(c) the details of the data provided by the States during the last three years and the current year, State wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): Yes, Madam.

(b) & (c): The details in this regard are enclosed at Annexure-I and

Annexure- II.

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State/UT-wise details on "Incorporation of Violation under COTPA, 2003 in monthly Crime Review Meeting (CRM) by Police Department"-

S N	States	If COTPA, 2003 as one of the agenda item in the Monthly Crime Review Meeting (CRM) at district level.	If not incorporated, the reasons therefor				
1.	Andaman& Nicobar Islands	No	State has taken no such initiative yet.				
2.	Andhra Pradesh	Yes	NA				
3.	Arunachal Pradesh	No	The matter is yet to be taken to the State				
			Level Coordination Committee.				
4.	Assam	Yes	NA				
5.	Bihar	Yes	NA				
6.	Chandigarh	Yes	NA				
7.	Chattisgarh	No	State has written a letter to police department for incorporating COTPA, 2003 in monthly CRM but has not received any response from the department.				
8.	Dadra & Nagar Haveli	Yes	Regular meetings are organized with police department. However, the challan mechanism is yet to be initiated.				
9.	Daman and Diu	No	The matter has not been taken up at the state-level as the State Level Co- ordination Committee has not been formed yet.				
10.	Delhi	Yes	NA				
11.	Goa	Yes	NA				
12.	Gujarat	Yes	NA				
13.	Haryana	Yes	NA				
14.	Himachal Pradesh	Yes	NA				
15.	Jammu and Kashmir	Yes	NA				
16.	Jharkhand	Yes	NA				
17.	Karnataka	Yes	NA				
18.	Kerala	Yes	NA				
19.	Lakshadweep	Yes	NA				
20.	Madhya Pradesh	No	State has taken no such initiative yet.				
21.	Maharashtra	No	State is in the process of incorporating COTPA, 2003 in the monthly CRM and is doing follow-up with the Police Department.				
22.	Manipur	No	COTPA, 2003 was notified only on 30 th June, 2017 in Manipur. It is under process to include the same.				
23.	Meghalaya	No	Still the matter needs to be taken up with the Police Department.				
24.	Mizoram	Yes	NA				
25.	Nagaland	Yes	NA				
26.	Odisha	Yes	NA				
27.	Puducherry	Yes	NA				
28.	Punjab	Yes	NA				
29.	Rajasthan	Yes	NA				
30.	Sikkim	No	Under Process				
31.	Tamil Nadu	Yes	NA				
32.	Telangana	Yes	NA				
33.	Tripura	Yes	NA				
34.	Uttar Pradesh	Yes	NA				
35.	Uttarakhand	Yes	NA				
36.	West Bengal	No	State has written a letter to police department for incorporating COTPA, 2003 in monthly CRM but has not received any response from the department.				

<u>Status of the number of people fined/challaned and amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and</u> <u>Section-7 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce,</u> <u>Production, Supply and Distribution) Act, 2003 (COTPA, 2003) for the period from April 2013 to March 2014 as on 6th April, 2017</u>

States	Section-4		Section-5		Section-6(a)		Section-6(b)		Section-7	
	No.	Amount	No.	Amount	No.	Amount	No.	Amount	No.	Amount
	of	collected (in	of	collected	of persons	collected (in	of	collected	of	collected
	persons	Rs.)	persons	(in Rs.)	fined	Rs.)	persons	(in Rs.)	persons fined	(in Rs.)
	fined		fined				fined			
Arunachal	-	-	-	-	-	-	-	-	-	-
Pradesh										
Assam	118	15380	-	-	53	3720	88	15675	-	-
Bihar	439	48395	0	0	97	11045	86	19940	9	9000
Daman and Diu	-	-	-	-	-	-	-	-	-	-
Goa	579	73165	2	100	-	-	237	37110	35	6400
Gujarat	7321	394426	608	46500	1597	290610	1597	290610	-	-
Jammu and	12789	126110	-	-	-	-	7	850	-	-
Kashmir										
Jharkhand	0	0	0	0	0	0	0	0	0	0
Karnataka	34426	4253830	262	-	1953	390600	884	176800	44	-
Kerala	57937	8480750	3860	514000	358	114700	1258	664200	100	400
Manipur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Meghalaya	0	0	0	0	0	0	0	0	0	0
Mizoram	689	46,285	0	0	20	840	0	0	43	0
Nagaland	-	-	-	-	-	-	-	-	-	-
Puducherry	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh	159	13230	0	0	0	0	0	0	0	0
Uttarakhand	29	2110	-	-	-	-	-	-	-	-
Delhi	*3372	*160290	-	-	-	-	_	-	-	-
Punjab	*24463	*1389076	-	-	-	-	-	-	-	-
Odisha#	7907	666900	-	-	-	-	_	-	-	-
Andhra Pradesh#	24112	1538243	-	-	-	-	-	-	-	-
Madhya Pradesh	140	14170	-	-	-	-	-	-	-	-
#										
Maharashtra#	0	0	-	-	-	-	-	-	-	-
Rajasthan #	1534	140288	-	-	-	-	-	-	-	-
Sikkim#	19	950	-	-	-	-	-	-	-	-
Tamil Nadu#	3857	516000	-	-	-	-	-	-	-	-
Tripura #	0	0	-	-	-	-	-	-	-	-
West Bengal #	0	0	-	-	-	-	-	-	-	-
Total	179890	17879598	4732	560600	4078	811515	4150	1205185	231	15800
Grand Total	No. of Violations:		165246							
	Total Challan Collected		18923332							
	(in Rs.):	Concelled				10925	552			

(As per the information received from the States/Union Territories)

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively

<u>ANNEXURE-II(B)</u> L.S.US.Q.NO.3624 FOR 8.8.2017

<u>Status of the number of people fined/challaned and amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of</u> <u>the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and</u> Distribution) Act, 2003 (COTPA, 2003) for the period from April 2014 to March 2015 as on 6th April, 2017

States	Section-4		Section-5		Section-6(a)		Section-6(b)		Section-7		
	No.	Amount	No.	Amount	No.	Amount	No.	Amount	No.	Amount	
	of persons	collected (in	of persons	collected (in	of persons	collected (in	of persons	collected (in	of persons	collected (in	
	fined	Rs.)	fined	Rs.)	fined	Rs.)	fined	Rs.)	fined	Rs.)	
Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	
Assam	575	106550	-	-	41	5300	29	7050	-	-	
Bihar	1107	180830	0	0	176	16110	41	1150	0	0	
Daman and Diu	-	-	-	-	-	-	-	-	-	-	
Goa	1862	212735	-	-	-	-	15	2900	-	-	
Gujarat	11360	616205	921	63800	4001	716320	4001	716320	-	-	
Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	
Jharkhand	0	0	0	0	0	0	0	0	0	0	
Karnataka	127163	15972122	177	-	3089	617800	943	188600	378	-	
Kerala	90396	16638400	316	43700	1052	718750	2880	1415500	606	289400	
Manipur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
Meghalaya	0	0	0	0	0	0	0	0	0	0	
Mizoram	586	47,911	0	0	0	0	1	200	83	0	
Nagaland	339	64,260	-	-	-	-	-	-	-	-	
Puducherry	-	-	-	-	-	-	-	-	-	-	
Uttar Pradesh	657	82572	0	0	0	0	0	0	0	0	
Uttarakhand	2650	79230	-	-	-	-	-	-	-	-	
Delhi	2677	*298760	-	-	@441	-	-	-	-	-	
Punjab	*25247	*1384998	-	-	-	-	-	-	-	-	
Odisha #	6385	558660	-	-	-	-	-	-	-	-	
Andhra Pradesh#	0	0	-	-	-	-	-	-	-	-	
Madhya Pradesh #	0	0	-	-	-	-	-	-	-	-	
Maharashtra#	0	0	-	-	-	-	-	-	-	-	
Rajasthan #	5330	618419	-	-	-	-	-	-	-	-	
Sikkim#	0	0	-	-	-	-	-	-	-	-	
Tamil Nadu#	18138	2297890	-	-	-	-	-	-	-	-	
Tripura #	0	0	-	-	-	-	-	-	-	-	
West Bengal #	0	0	-	-	-	-	-	-	-	-	
Total	294472	39159542	1414	107500	8800	2074280	7910	2331720	1067	289400	
Grand Total	No. of Violations:		288416								
	Total Challan Collected (in		42278684								
	Rs.):			72270007							

(As per the information received from the States/Union Territories)

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively. @Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively. <u>Status of the number of people fined/challaned and amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of the</u> <u>Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and</u> <u>Distribution) Act, 2003 (COTPA, 2003) for the period from April 2015 to March 2016 as on 6th April, 2017</u>

(As per the information received from the States/Union Territories)

Section-4 States Section-5 Section-6(a) Section-6(b) Section-7 Amount No. No. No. No. Amount No. Amount Amount Amount of persons collected (in fined Rs.) fined Rs.) fined Rs.) fined Rs.) fined Rs.) 2200 400 Arunachal Pradesh 11 2 Assam 1013 176878 9 5000 333 56780 262 52532 _ Bihar 1143 190275 0 0 272 20760 0 20 0 0 Daman and Diu ----------Goa 4028 807950 46 6300 _ _ _ --27685 1676073 2250 155850 4031 666305 4031 666305 Gujarat --21131 1812610 Jammu and Kashmir Jharkhand 0 0 0 0 0 0 0 0 0 0 Karnataka 149519 20945363 89 1616 323200 353 70600 58 162151 31900 1235236 432 20600 Kerala 31331300 216 746 708954 3343 NIL Manipur Meghalaya 0 0 0 0 0 0 0 0 0 0 745 61,700 0 0 0 0 200 79 0 Mizoram 1 126 26,022 Nagaland --Puducherry --------_ Uttar Pradesh 9378 1134363 0 0 0 0 0 0 0 0 Uttarakhand 53315 22 2260 699 902 *155660 Delhi _ -@141 -_ _ Punjab *20910 *1216314 5 -2 2000 ---Odisha # 4201 393592 ---1569 191190 Andhra Pradesh# --------Madhya Pradesh # 0 0 --------Maharashtra# 0 0 --------0 0 Rajasthan # -----_ _ -Sikkim# 215 30700 -_ ---Tamil Nadu# 0 0 --------Tripura # 0 0 --------West Bengal # 0 0 _ _ -_ _ _ _ _ 405426 60205505 2569 192750 7161 1778259 8038 2031593 22600 Total 571 No. of Violations: 423765 Grand Total Total Challan Collected (in 64230707 Rs.):

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively (upto September, 2015, except for Odisha). @ Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively. <u>Status of the number of people fined/challaned and amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of the</u> <u>Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and</u> Distribution) Act, 2003 (COTPA, 2003) for the period from April 2016 to March 2017 as on 6th April, 2017

States	Section-4		Section-5		Section-6(a)		Section-6(b)		Section-7	
	No. of persons fined	Amount collected (in Rs.)								
Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-
Assam	271	67890	41	12550	58	11500	396	79690	47	15750
Bihar	1847	279435	-	-	505	30450	0	0	0	0
Daman and Diu	-	-	-	-	-	-	-	-	-	-
Goa	2459	479300	2	400	-	-	36	4900	-	-
Gujarat	53483	3997025	2669	198900	4906	858120	4906	858120	-	-
Jammu and	18136	1503520	-	-	1	150	-	-	-	-
Kashmir										
Jharkhand	13	1265	0	0	21	3250	05	800	0	0
Karnataka	146832	16051276	252	-	1858	371600	261	52200	27	-
Kerala	134906	27266600	23	22800	405	259000	1714	768850		
Manipur	NIL	NIL								
Meghalaya	0	0	0	0	0	0	0	0	0	0
Mizoram	961	66,360	0	0	30	1340	0	0	10	0
Nagaland	154	30,060	-	-	-	-	58	11460	-	-
Puducherry	-	-	-	-	73	17800	-	-	-	-
Uttar Pradesh	2250	198096	121	54500	71	11420	67	10700	865	883700
Uttarakhand	731	99650	-	-	115	20350	2	400	-	-
Delhi	2010	*713150	-	-	@611	-	-	-	-	-
Punjab	*25255	*1386717	-	-	-	-	-	-	-	-
Odisha #	5542	520480	-	-	-	-	-	-	-	-
Total	394850	52660824	3108	289150	8654	1584980	7445	1787120	949	899450
Grand Total	No. of Violations:		415006							
	Total Chall (in Rs.):	an Collected	57221524							

(As per the information received from the States/Union Territories)

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively. @Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively.